

आयकर अपीलिय अधिकरण "ए" न्यायपीठ पुणे में ।
IN THE INCOME TAX APPELLATE TRIBUNAL "A" BENCH, PUNE

(Through Virtual Court)

BEFORE SHRI R.S. SYAL, VICE PRESIDENT
AND
SHRI S.S. VISWANETHRA RAVI, JUDICIAL MEMBER

Sl. No.	ITA No.	Name of Appellant	Name of Respondent	Asst. Year
1	158/PUN/2018	Arun Sadashiv Jadhav, AT & Post Nagaj, Tal. Kavathe Mahankal, Dist. Sangli PAN : AHHPJ6725F	ITO, Ward- 2(3), Sangli	2008-09
2	2328/PUN/2017	Namdeo Paulad Patil, Plot No. 61B, Highway Darshan Colony, Behind Old Jain Pipe Factory, Jalgaon PAN : AGMPP6030B	ITO, Ward- 1(1), Jalgaon	2012-13
3	2345/PUN/2017	Sanjay Shantilal Sanghvi, 105/2, Old Topkhana Road, Shivaji Nagar, Pune-411005 PAN : ACEPS8677B	DCIT, Circle-2, Pune	2008-09
4	2301/PUN/2017	Baba Bhanudas Sadekar, Opp. Police Station, Paranda, Tq. Paranda, Dist.-Osmanabad PAN : CRAPS7567P	ITO, Ward-4, Latur	2010-11
5	897/PUN/2019	Baba Bhanudas Sadekar, Opp. Police Station, Paranda, Tq. Paranda, Dist.-Osmanabad PAN : CRAPS7567P	ITO, Ward-4, Latur	2010-11

Assessee by	Sl. No. 1, 2 & 3 – None Sl. No. 4 & 5 – Shri Suhas P. Bora
Revenue by	Sl. No. 1, 2 & 3 – Shri Vitthal Bhosale Sl. No. 4 & 5 – Shri S.P. Walimbe
Date of hearing	17-03-2021
Date of pronouncement	17-03-2021

आदेश / ORDER

These five appeals by the different assesseees for the different assessment years mentioned in the caption are directed against the orders of Commissioner of Income Tax (Appeals).

2. We find that all the assesseees wish to withdraw the appeals in view of having filed applications under Vivad Se Vishwas Scheme proof of which the Form No. 3 is enclosed before this Tribunal.

3. The ld. DR has no objection in case all the assesseees wish to withdraw the appeals.

4. In view of the request made by the assesseees all the appeals are dismissed as withdrawn.

Order pronounced in the open court on 17th March, 2021.

Sd/-
(R.S. Syal)
VICE PRESIDENT

Sd/-
(S.S. Viswanethra Ravi)
JUDICIAL MEMBER

पुणे / Pune; दिनांक / Dated : 17th March, 2021.

RK

आदेश की प्रतिलिपि अग्रेषित / Copy of the Order forwarded to :

1. अपीलार्थी / The Appellant.
2. प्रत्यर्थी / The Respondent.
3. आयकर आयुक्त (अपील) / The CIT(A) concerned
4. आयकर आयुक्त / The CIT concerned
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, "ए" बेंच,
पुणे / DR, ITAT, "A" Bench, Pune.
6. गार्ड फ़ाइल / Guard File.

//सत्यापित प्रति// True Copy//

आदेशानुसार / BY ORDER,

निजी सचिव / Private Secretary,
आयकर अपीलीय अधिकरण, पुणे / ITAT, Pune